

and silica are expected in the following deposits; Rakta Konda, Galhi Konda in Andhra Pradesh, Pottangi, Panenpat-mali, Sasbahumali, Kutiumati, Bafiamali, Karlapat, Lanjigarh, Gandhamli-can in Orissa?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The Geological Survey of India and Mineral Exploration Corporation Ltd. are still continuing the survey of the Bauxite deposits on the East Coast.

(b) The ore bodies so far investigated show that the ore is unique in its low silica and low titania content and average alumina content varies from 45 per cent and 46 per cent and is of good metal grade in quality. The reconnaissance survey of the belt in Orissa and Andhra Pradesh and exploration work already done indicate the possibility that the total reserves might ultimately turn out to be as much as 1000 million tonnes. The precise details of grades and quantities of Bauxite ore in individual deposits will be known only after the detailed exploration is completed.

Facilities to workers of Indian Telephone Industries, Palghat

587. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether facilities given to the workers of the ITI, Bangalore and other places regarding their working conditions, housing etc., are not being given to the workers of the ITI, Palghat, Kerala;

(b) if so, the reasons therefor and the steps Government have taken to get the same to the workers of ITI, Palghat; and

(c) whether Government have received any representation of the workers Unions in this regard and the steps taken thereon?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) and (b). The facilities provided for each unit are based on the growth of the unit, the local conditions and requirements. The ITI Unit at Palghat is in the process of being set up and has only recently commenced production. Facilities regarding their working conditions are being gradually extended to the workers. ESI health facilities have been made available. Provident Fund facility has been introduced well before the time under statutory regulations. Cooperative canteen adequately subsidised is being run smoothly. State Government is being pursued for provision of quarters. State Transport Authorities have made adequate arrangements for running buses to suit factory timings

(c) Representations have been received by the Management from the Unions from time to time on these matters. These have been suitably replied to and the Unions are aware of the position indicated above.

Paris Conference

588. DR. BAPU KALDATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India was represented at the meeting of 27 rich and poor nations held recently at Paris;

(b) if so, the objective of this meeting; and

(c) the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes, sir.

(b) The objective of the Conference was to work out concrete proposals which would constitute a significant advance in international economic cooperation and make a substantial contribution to the economic development of the developing countries.

(c) The results have fallen for short of our expectations, though there was limited progress in the field of Official Development Assistance to developing countries, Food and Agriculture, the creation of an infrastructure, particularly in Africa, etc. There was also an agreement, in principle, on the creation of a Common Fund, though its purposes, objectives and other constituent elements will have to be further negotiated in UNCTAD.

Grievances Cells

589. SHRI PRADYUMNA BAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of grievances cells established State-wise so far, in the country in order to give compensation to the persons who have been sterilised forcibly during the emergency?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): State Governments/ Union Territories have been advised to set up a grievance cell at the State Family Welfare Bureau to process expeditiously the complaints regarding use of coercion and harassment of the Government servants and members of public and complaints of malpractices etc. A similar grievance cell is also functioning in the Department of Family Welfare of Government of India.

States of Uttar Pradesh, Haryana, Orissa, Sikkim and Union Territories of Andaman and Nicobar Islands, Delhi and Chandigarh have so far informed that they have set up State level grievance cells. No separate Cell has, however, been established exclusively for giving cash compensation to those alleging forced sterilisation. In fact Government have not devised any scheme to give cash compensation to those who allege that they have been forcibly sterilized.

इस्पात संयंत्रों के उच्छिष्ट पदार्थों को रासायनिक उर्वरक में बदलना

590. श्री मृत्युंजय प्रसाद वर्मा : क्या इस्पात और खान मंत्री यह बताने कृपा करेंगे कि :

(क) क्या इस्पात संयंत्रों द्वारा बहुत से उच्छिष्ट पदार्थों का उत्पादन किया जाता है जो यहां बिना उपयोग के पड़े रहते हैं, और

(ख) यदि हां, तो क्या इसे उच्च उत्पादक क्षमता के रासायनिक उर्वरक में बदला जा सकता है और सरकार का इस बारे में क्या उपाय करने का विचार है ?

इस्पात और खान मंत्री (श्री बीजू पटनायक) : (क) और (ख) : इस्पात कारखानों से निकलने वाले उच्छिष्ट पदार्थ इतनी बड़ी मात्रा में प्रचलित नहीं पड़े हुए हैं कि उनको रासायनिक उर्वरक बनाने के लिए काम में लाया जा सकता है। सर्वतोमुखी इस्पात कारखानों की कोक भट्टियों से निकलने वाली एमोनिया गैस लेकर को यथासंभव उतोत्पाद के रूप में इकट्ठा किया जाता है और इसका नाइट्रोजनीय उर्वरक बना दिया जाता है।

Opening of Medical Colleges in Tamil Nadu

591. SHRI R. V. SWAMINATHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Government propose to set up some more Medical Colleges in the State of Tamil Nadu;

(b) if so, whether there are many villages in the State where no hospitals, medical shops are available and people in these villages have to die due to non-availability of medical facilities;

(c) if so, whether Government are considering to open mini hospitals and mobile hospitals in every village; and